

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 3346**

TO BE ANSWERED ON THE 7TH AUGUST, 2018/SHRAVANA 16, 1940 (SAKA)

COASTAL SECURITY

**3346. SHRI KAMAL NATH:
SHRI JYOTIRADITYA M. SCINDIA:**

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether in the wake of 26/11 Mumbai attacks, the Union Government had launched a coastal security scheme for augmentation of infrastructure in some States/UTs and if so, the details thereof;**
- (b) whether majority of the projects are running far behind schedule and the funds allocated for these projects have not been utilised;**
- (c) if so, the details thereof and the reasons therefor; and**
- (d) the steps the Government proposes to take to speed up the augmentation of infrastructure in coastal areas across the country?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI KIREN RIJIJU)**

(a) to (d) : Coastal Security Scheme has been implemented in phases since 2005, with the objective of strengthening capacity and infrastructure of Police Force of the coastal States/UTs for patrolling and surveillance of coastal areas, particularly shallow waters close to the coast. Under the scheme, 194 Coastal Police Stations are operational, and Coastal Police of States/UTs has been equipped with 204 boats, 28 jetties, 284 four-wheelers, 554 two-wheelers, 97 checkpoints, 58 outposts and 30 barracks. The Coastal Police of States/UTs has also been equipped with navigation/communication equipment, card readers, equipment enhancing night operation capabilities for boats, computer systems, etc.

The coastal security is periodically reviewed by the National Committee on Strengthening Maritime and Coastal Security against threats from the Sea (NCSMCS) under the Chairmanship of Cabinet Secretary and the Steering Committee under the Chairmanship of the Secretary (Border Management), MHA respectively. Coastal States/ UTs are regularly issued advisories by MHA on issues relating to coastal security.
